

National Company Law Tribunal

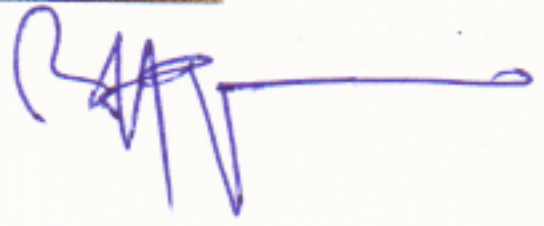
Allahabad Bench

CP NO. 63/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Tej Kumar Press Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1956.

Sl. NO.	Name	Designation	Representation	Signature
1.	Zeyaul Haque.	Adv.	Respondent	
2.				

1)	Rajesh Tiwari	Adv	Petitioner	}
2)	Ashish Sharma	Adv	Petitioner	

CP No.63/ND/2016

The case is fixed for the order in the application on maintainability. However, the order is not ready.

The case is adjourned to 14th December, 2017.

Dated:16.11.2017

Typed by:
Md. Zaid

Sd—

H.P. Chaturvedi,
Member (Judicial)